

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 138 OF 2015**

**Dated: 1<sup>st</sup> February, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Damodar Valley Corporation**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. S.K.Chaturvedi for R-2  
Mr. Ravin Dubey for R-3

**ORDER**

As agreed by the learned counsel appearing for the Appellant and learned counsel appearing for the Respondent, list the matter for hearing on **13.03.2019, (Wednesday) Special Bench.**

**(S. D. Dubey)**  
**Technical Member**

*Pr/kt*

**(Justice N. K. Patil)**  
**Judicial Member**